

**12.05 hrs.**

**MESSAGES FROM RAJYA SABHA**

Title: Regarding returning the Appropriation (Vote on Account) Bill, 2004 to the Lok Sabha at its sitting held on 21<sup>st</sup> July, 2004 without any recommendation.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- i. "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) No. 2 Bill, 2004, which was passed by the Lok Sabha at its sitting held on the 21<sup>st</sup> July, 2004 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
  - ii. "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 2) Bill, 2004, which was passed by the Lok Sabha at its sitting held on the 21<sup>st</sup> July, 2004 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
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